GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.3737 TO BE ANSWERED ON THE 17TH MARCH, 2020

BIO-FORTIFIED FOOD CROPS

3737. SHRI RAMDAS C.TADAS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has launched any scheme to promote the cultivation bio-fortified food crops and introduced new varieties of crops enriched with micro nutrients like iron-rich millet, protein rich maize and zinc-rich wheat;

(b) if so, the amount of funds earmarked for the implementation of the said scheme;

(c) whether the Government is contemplating nation wide implementation of the scheme; and

(d) the details of the amount of funds allocated so far under the said scheme, State-wise including Wardha Parliamentary Constituency, Maharashtra?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): In order to promote the cultivation of bio-fortified varieties of food crops enriched with micro-nutrients like iron- rich millet, protein rich maize & zinc rich wheat, Government of India is already implementing the programme of National Food Security Mission (NFSM) in the country including Maharashtra by organizing at least 10% of the front line demonstrations or as per the availability of seed of bio-fortified varieties through ICAR Institutions/Krishi Vigyan Kendras (KVKs). In addition, states are also organizing cluster demonstrations on various food crops under which they have been given liberty to organize demonstrations on these bio-fortified varieties.

The Government of India allocates the funds to the States/ICAR Institutions for the programme as a whole and further allocations to Districts/Centres are made by the respective States/Institutes. The state wise/agency wise details of the funds allocated (including unspent balance) under NFSM including Maharashtra during the year 2019-20 is **Annexed**.

Annexure referred to in reply to parts (a) to (d) of Lok Sabha unstarred question No.3737 due for answer on 17.03.2020

As on 12.03.2020

		(Rs. in Crore)
SI. No.	(A) State	Allocation
1	Andhra Pradesh	55.6774
2	Arunachal Pradesh	17.35
3	Assam	227.64
4	Bihar	86.49
5	Chhattisgarh	131.99
6	Goa	0.13
7	Gujarat	34.55
8	Haryana	23.72
9	Himachal Pradesh	12.17
10	J&K	13.44
11	Jharkhand	63.41
12	Karnataka	150.36
13	Kerala	1.04
14	Madhya Pradesh	403.49
15	Maharashtra	142.04
16	Manipur	14.60
17	Meghalaya	6.11
18	Mizoram	3.19
19	Nagaland	21.58
20	Odisha	88.12
21	Punjab	16.34
22	Sikkim	8.07
23	Rajasthan	245.57
24	Tamil Nadu	56.29
25	Telangana	32.65
26	Tripura	14.90
27	Uttar Pradesh	161.07
28	Uttarakhand	18.38
29	West Bengal	113.22
	Total	2163.56

(B) Central Agencies	200.76
Grand Total (A+B)	2364.32
